

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
LUCKNOW**

**Original Application No. 332/00250/2017
This the 03rd day of April, 2019**

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Vikram Kumar, aged about 56 years, son of late Ganga Ram, resident of 356/340/1227, Ashok Vihar Colony, Alam Nagar, Lucknow.

..... Applicant
By Advocate: Sri Anurag Srivastava

VERSUS

1. Union of India through Secretary, Ministry of External Affairs, Government of India, Central Secretariat, New Delhi.
2. Deputy Passport Officer (PVA & Cadre) Ministry of External Affairs (CPV Division), Patiala House Annex, Tilak Marg, New Delhi.
3. The Passport Officer, Passport Office Parisar, Vipul Khand, Gomti Nagar, Lucknow.
4. The Passport Officer, ISBT, Main Building, mezzanine Floor, Infront of Sanchi Bugdh, Hoshangabad Road, Habibganj, Bhopal

..... Respondents
By Advocate: Sri Alok Trivedi for Sri G.K. Singh

ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned Counsel for the Applicant States that impugned transfer order has already been withdrawn by the respondents themselves. Hence, the matter becomes infructuous. Accordingly, the O.A stands dismissed having been infructuous.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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